

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
(Through web-based Video-Conferencing Platform)

ITEM No.06
IA.No.388/2021, 178, 316, 472/2022,
20, 28, 311, 797, 799, 803/2023 in
CP (IB) No.189/BB/2018

IN THE MATTER OF:

M/s. MoonbeamAdvisory Pvt. Ltd. ... Petitioner
Vs.
M/s. Sammrudhi RealityLtd. ... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on: 04.12.2023

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Shri Abhishek Anand
For I.A.28/2023 : Ms. Akshata Prasad for Respondent

ORDER

1. Ld. Counsel for the Liquidator is present and submits that pleadings are complete in IA.No.388/2021, 316/2022, IA.No.457/2022.

IA.No.28 & 311/2023:

1. Learned Counsel for the Applicant and Respondent No.6 are present.
2. Ld. Counsel for the Applicant submits that all the Respondents have been served notice either through email or by speed post, he further states that he has filed affidavit of service for the same.
3. Counsel for the Respondent No.6 is present and seeks time to file reply and further states that she has not received copy of the I.A No.28 of 2023.
4. Learned Counsel for the Applicant directed to serve the copy of the I.A No.28 of 2023 to the Counsel of the Respondent No.6 through email.
5. Ld. Counsel for the Applicant is further directed to take necessary steps to issue fresh notice for the unserved Respondents. List the case before regular bench **03.01.2024**.

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IA.No.797/2023:

1. Learned Counsels for both the sides are present.
2. List the case on 03.01.2024 before the Regular Bench.

IA.No.799/2023:

1. The present Application has been filed by Liquidator placing on record the 14th Progress Report on the liquidation process of Corporate Debtor for the period of 01.04.2023 to 30.06.2023.
2. The said report of the Liquidator is discussed and taken on record. No order is called for. Accordingly **I.A No. 799 of 2023 is allowed and disposed** of.

IA.No.803/2023:

1. The present Application has been filed by Liquidator placing on record the 15th Progress Report on the liquidation process of Corporate Debtor for the period of 01.07.2023 to 30.09.2023.
2. The said report of the Liquidator is discussed and taken on record. No order is called for. Accordingly **I.A No. 803 of 2023 is allowed and disposed** of.

Sd/-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd/-

**K. BISWAL
MEMBER (JUDICIAL)**